

**दिल्ली में गैर-सरकारी नर्सिंग होमों को लाइसेंस**

1787. श्री शमीम अहमद सिद्दीकी :  
क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में रोगियों की आवश्यकताएं पूरी करने के लिए सरकारी अस्पताल कम हैं और यदि बड़ी संख्या में रोगियों की आवश्यकताओं को गैर-सरकारी नर्सिंग होम और क्लिनिक पूरा कर रहे हैं ; और

(ख) यदि हां, तो क्या सरकार ऐसे क्लिनिकों और नर्सिंग होमों को लाइसेंस देने पर विचार कर रही है ;

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (कुमारी सरोज खापर्डे) :  
(क) जी, हां ।

(ख) दिल्ली प्रशासन द्वारा दिल्ली नर्सिंग होम रजिस्ट्रेशन अधिनियम, 1953 के अंतर्गत प्राइवेट नर्सिंग होम को लाइसेंस दिए जा रहे हैं ।

**Loans to sick shipping companies**

1788. SHRI SURESH PACHOURI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether fresh loans are being given to sick shipping companies, if so, the details thereof; and

(b) whether shipping companies in other countries also receive such support, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT), (a) Cases of grant of fresh loans to sick shipping companies in the private sector would be considered by Shipping Credit and Investment Co. of India (SCICI) on the merits of individual proposal keeping in view the potential viability of the Co., as a part of the rehabilitation package.

(b) The shipping industrial in developed countries has been assisted/financed substantially by the Banking institutions which take their own commercial decisions in respect of sick shipping companies. However, for larger economic or strategic reasons the Governments of developing countries have played a positive role in supporting their national shipping by giving loans on concessional rate of interest, cargo support, tax benefits, etc.

**Officers working in the ISM Division of the Health Ministry**

1789. SHRI RASHEED MASOOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the number of Unani/Ayurvedic/Siddha/Homeo officers working in I. S. M. Division of the Health Ministry as against the sanctioned strength;

(b) what are the reasons for not filling up the remaining vacancies stating the period of their existence;

(c) what steps are contemplated by Government to fill up these vacancies; and

(d) whether Government proposes to make adhoc/permanent appointments against the existing vacancies from the eligible departmental candidates and if so, what steps have been taken by the Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). A statement showing the position is placed on the Table of the Sabha. [See Appendix CXLI, Annexure to 74].

**Screening of foreign students for 'AIDS'**

1790. SHRI KAPIL VERMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of foreign students who have been screened so far for A. I. D. S.;

(b) what is the number of cases in which A. I. D. S infection was found and the details thereof and the number of students deported; and